

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
COURT-II**

Item 15

**CA No. 136/2023  
And  
CP No. 86/Chd/Hry/2021  
(Restored on 25.07.2023)**

**Under Section 241, 242, 244, CA  
2013 & R 11 NCLT 2016**

**In the matter of:-**

Krishan Kumar & Ors. ....Petitioner

Vs.

Kishankhushi Producer Company Ltd. & Ors. ....Respondent

**Present :**

Ms. Veenu Marwaha, Advocate for the petitioner.

**CP No. 86/Chd/Hry/2021**

Heard the submissions made by the counsel for the petitioner. Let Registry issue notice to the respondents for their appearance as well as for filing reply. List on 03.11.2023.

**CA No. 136/2023**

The present application has been wrongly listed today and is already disposed of vide order dated 25.07.2023.

Sd/-

(Umesh Kumar Shukla)  
Member (Technical)

Sd/-

(Dr. P.S.N. Prasad)  
Member (Judicial)

September 11, 2023  
*Vriti*